

NOTICE

In furtherance to the final SOP dated 10.08.2021 issued by the High Court in order to facilitate working, the final SOP is modified as under -

8. Once entry is permitted to advocates, designated senior or arguing counsel, for any case, no other advocate for the same case and for the same party, shall be permitted to enter into the Court Rooms.

8A. Advocate Clerks/Peons of the concerned Advocates will be allowed inside the Court rooms from 10:00 am to 10:50 am and 5:00 pm to 5:30 pm, to put and collect the files/documents of the concerned Advocates and to give slips for making any request for adjournment.

Rest of the final SOP shall remain unaltered.

By order of the Hon'ble the Chief Justice

Date : 11/08/2021

Ran
Registrar General